

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 452 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.11.2017**

NAME OF THE COMPANY: Power2sme Pvt. Ltd. Vs. JV Strips Ltd. & Ors.
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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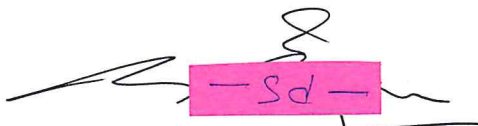
For the Petitioner: Mr. Hashmat Nabi, Advocate

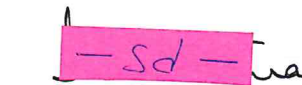
For the Respondent: Mr. Rajiv Aneja, Mr. Rajeev Aggarwal, and Asit Tiwari,
Advocates

ORDER

Arguments heard.

To come up for clarification on 28th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)